

COURT NO. 24**THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

**To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE) NOTE-For Registration-
<https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login>**

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
1	SA/450/2026 IA 1/2026(Stay Petition)	Sri. Malyala Devender Vs Banotha Manya,	SRINIVAS PODICHETI		WARANGAL
2	SA/454/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Injunction Petition)	Alimineti Krishna Reddy Vs Gundla Dhana Nagi Reddy	P VENKAT REDDY		YADADRI BHUVANAGIR I
3	SA/456/2026 IA 1/2026(Injunction Petition)	Chittireddi Bharatamma Vs Kallu Anjamma	K RATHANGA PANI REDDY	K SREENIVAS	RANGA REDDY
4	AS/520/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mamilla Christopher Vs U.Pamdu	ANIRUDH N	ABHISHEK SAGAR	MEDCHAL- MALKAJGIRI CAVEAT FILED BY M/S.ABHISHE K SAGAR (25875) FOR SR.
5	AS/521/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition)	V. Yadagiri Reddy Vs V. Obul Reddy	J RAJESWAR	K. RAJASHEKAR	RANGA REDDY CAVEAT FILED BY M/S.K.RAJAS EKHAR (20399) FOR R-1.
6	CRP/3217/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Pabba Jagadeeshwar Goud Vs Pabba Yugandhar @ Yugandhar Goud,	MOGILI ANAVENI		NAGARKURN OOL
7	CRP/3221/2026 IA 1/2026(Suspension Petition)	United India Insurance Company Limited Vs Mandadi Akhila	A RAMAKRISHNA REDDY		NIZAMABAD
8	CRP/3222/2026 IA 1/2026(Stay Petition)	Boyapally Mangamma Vs Aagu Narasimha	G SATYANARAYANA YADAV		NALGONDA
9	CRP/3243/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Yadavalli Viraja, Vs Palreddy Avinash Reddy,	G SUNDARESAN		NALGONDA
10	CRP/3255/2026	Pallapu Laxmaiah Vs Varikuppala Ravi	ANNAPURNA SREERAM		NALGONDA
11	CRP/3264/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kadari Ramesh Vs M/s. Panduranga Chit Fund Private Limited.	K. RAJESWARA RAO		NIZAMABAD
12	CRP/3267/2026	Varkantham Bhaskar Reddy	B SHESHU KUMAR		NALGONDA

	IA 1/2026(Stay Petition)	Vs Smt. Pannala Varalaxmi			
13	CRP/3275/2026 IA 1/2026(Stay Petition)	Gouru Venkateshwarlu Vs Mukka Swetha	HARI KISHAN KUDIKALA		NALGONDA
14	CRP/3299/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Ramachandram A. Vs SLVS Chit Fund Pvt. Ltd.,	RAJU JARPALA		NIZAMABAD
15	CRP/3316/2026 IA 1/2026(Suspension Petition)	Mohammed Maimuddin Vs Kongari Satyanarayana	M A H AMJAD		NALGONDA
16	CC/5018/2026	The Telangana Toddy Tappers Cooperative Society Vs Sri. Mikkilineni Manu Choudary (IAS)	MD NAZEERUDDIN KHAN		MEDCHAL-MALKAJGIRI

INTERLOCUTORY

17	CMA/407/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Injunction Petition)	Sri.Polampalli Nageswara Rao alias Venkata Nageswar Rao Vs Smt.Kurri Venkamma	S SURENDER REDDY		SURYAPET
18	AS/527/2026 IA 1/2026(Suspension Petition) IA 2/2026(Injunction Petition)	Devanandi Swapna Vs Mohammed Imran Khan	ARUN KUMAR DODDLA	Y ASHOK RAJ	PEDDAPALLI CAVEAT FILED BY Y ASHOK RAJ(1156) FOR R1
19	AS/531/2026 IA 1/2026(Suspension Petition)	M.A.Rehaman Vs Busireddy Chandra Shekar Reddy,	N PRAVEEN REDDY	GOVIND REDDY KONTHAM	MAHABUBNA GAR CAVEAT FILED BY GOVIND REDDY(11271)) FOR R1

COURT NO. 24**THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN****To be heard on Friday the 16th day of October 2026(AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR WITHDRAWAL</u>					
20	WP/6317/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Suspension Petition) IA 4/2023(Direction Petition)	Gundu Venkateshwarlu Vs The State of Telangana	V BRAHMAIAH CHOWDARY	GP FOR REVENUE LOKIREV PREETHAM REDDY (R9) LOKIREV PREETHAM REDDY (R8)	SURYAPET
<u>FOR ORDERS</u>					
21	WP/21596/2011 IA 1/2011(WVMP 3251/2011)(Vacate Stay Petition) IA 2/2011(WVMP 3621/2011)(Vacate Stay Petition) IA 1/2016(WPMP 50601/2016)(Additio nal Material Petition) IA 1/2022(Implead Petition) WP/14901/2009	G.Rahunandan Vs The Government of Andhra Pradesh,	D LALITHA PRASAD	GP FOR REVENUE GP FOR HOME (R1) A ANASUYA KIRAN KUMAR GATTU (R2) N NAVEEN KUMAR A ANASUYA (R2)	RANGA REDDY
22	WP/14901/2009 IA 1/2025(Vacate Stay Petition)	G. RAGHUNANDAN, HYD AND ANOTHER Vs THE GOVT. OF A.P. HYDERABAD AND 13 OTHERS	V MALLIK K RAJITHA	GP FOR REVENUE A ANASUYA (R2) DEEPIKA MEHTHA JAIN K (R7)	RANGA REDDY
23	WP/22863/2023 IA 1/2023(Suspension Petition) IA 2/2023(Direction Petition) IA 3/2023(Vacate Stay Petition)	Jeedipally Yadamma Vs The State of Telangana	BOMMINENI VIVEKANANDA	GP FOR REVENUE RAPOLU BHASKAR (R5) RAPOLU BHASKAR	NALGONDA
24	WP/27700/2023 IA 1/2023(Suspension Petition)	Nazimuddin Farooqui Vs The State of Telangana,	KATIKA RAVINDER REDDY	GP FOR ASSIGNMENT	RANGA REDDY
<u>FOR ORDERS OF COURT</u>					
25	AS/85/2026 IA 2/2026(Receive Docs Petition) AS/86/2026	J. Mallesh Vs Somanna	M V RAJ KUMAR GABRIEL	SUKESH KUMAR B S	MEDCHAL- MALKAJGIRI R2-SERVED R3-NOT NECESSARY PARTY MEMO FILED VIDE USR NO.35281/202 6 COUNTER FILED VIDE USR NO.47521/202 6 IASR 84674/2026
<u>FOR DISMISSAL</u>					
26	WP/18452/2023 IA 1/2023(Direction Petition)	Gangaraboina Shiva Kumar Vs The State of Telangana,	KODARI MALLIKARJUN	GP FOR REVENUE	YADADRI BHUVANAGIRI

SETTLED AT LOK ADALAT

27	CMA/533/2022	Shriram General Insurance Co.Ltd. Vs K.Jyothi and 2 Others	KONDADI AJAY KUMAR		HYDERABAD RR 1TO3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
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ADMISSION

28	CC/523/2023	T. Rajamouli Vs Smt. Jhona	A JAGAN	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	KARIMNAGAR proof of service filed vide USR No.75349 dated 08-08- 2024
29	SA/296/2024 IA 1/2024(Leave Petition) IA 2/2024(Stay Petition) IA 1/2025(Set Aside Abatement) IA 2/2025(L R Petition)	Sri Gounda Shali Mia Vs Maqbool Ahmed	N BHUJANGA RAO	JAGAN MOHAN REDDY KOTHA	NAGARKURN OOL proof of service filed vide USR No.75349 dated 08-08- 2024
30	SA/52/2026 IA 2/2026(Stay Petition)	Smt. Zakia Begum Vs The Regional Manager	ALTAF FATHIMA	U SHANTHI BHUSHAN RAO (SC FOR TGSRTC)	MEDAK (COURT SLIP)
31	SA/79/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	Kotha Shailaja Vs Thandu Yadagiri	NERELLA MALYADRI	S P UDAY KUMAR UDAY KUMAR KUKKADAPU (R3) UDAY KUMAR KUKKADAPU (R5)	SURYAPET Memo of additional documents filed on behalf of the petitioner vide USR No.25989 dated 02.03.2026 Memo of citations filed on behalf of the petitioner vide USR No.25991 dated 02.03.2026 Memo (Addl. material papers) filed vide USR NO. 26868 dated 03.03.2026 Memo of citations filed vide USR No.28615 dated 06.03.2026 Memo (affidavits) filed vide USR NO. 28612 dated 06.03.2026 Memo (Addl. documents) filed vide USR NO. 28613 dated 06.03.2026 Memo (Addl. material papers) filed vide USR NO. 32616dated 13.03.2026 Memo of citations filed on behalf of the APPELLANT/D 7 vide USR No.117373 dated 18.09.2026

32	SA/440/2026 IA 1/2026(Suspension Petition) IA 2/2026(Permission Petition)	S.Gangadhar Vs Smt.S.Chandrakala	CHAITHANYA K	VENKATESHVARLU GUMMADEVELLY	MAHABUBNA GAR
33	SA/453/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Addl. Evidence Petition)	D.Surya Prakash Reddy Vs Harijan Hussain(died)	K VENKATESH GUPTA		JOGULAMBA GADWAL
34	CRP/3013/2026 IA 1/2026(Stay Petition)	K. Ram Mohan Reddy Vs K. Ranga Reddy	VIJAYA LAXMI CH	M DAMODAR REDDY (R2)	WANAPARTH Y R1 AND R2 APP BY M DAMODAR REDDY (1769) MEMO FILED VIDE USR NO.126393/26
35	CRP/3034/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition)	P. Venkatramulu Goud Vs Madhgouni Laxmamma	ABDUL AZAM KHAN	AEDULA GOVINDA REDDY	NAGARKURN OOL RR 1, 2 SERVED AS PER VIDE MEMO USR NO. 129654/2026, RR 3 TO 5 ARE NOT NECESSARY PARTIES VIDE CT,
36	CRP/3074/2026 IA 1/2026(Stay Petition)	Dasarla Venkataswamy, Vs Dasarla Mallesh,	N VISHNU MURTHY		NAGARKURN OOL R1 TO R3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED

ADMISSION (REVENUE)

37	WP/34579/2022 IA 1/2022(Direction Petition) IA 1/2025(Implead Petition) WP/32777/2022 WP/33034/2023 WP/34279/2023	Segonda Srinivas Vs The State of Telangana and 5 others	C RUTHWIK REDDY	GP FOR REVENUE G PRABHAKAR SARMA SAINI ARAVIND (R5) SAINI ARAVIND (R6)	HANUMAKON DA
38	WP/32777/2022 IA 1/2022(Direction Petition)	ARRABELLY UPENDER RAO Vs THE STATE OF TELANGANA	P MEHAR SRINIVASA RAO	GP FOR REVENUE	HANUMAKON DA
39	WP/33034/2023 IA 1/2023(Direction Petition)	ARRABELLY UPENDER RAO Vs THE STATE OF TELANGANA	G PRABHAKAR SARMA	GP FOR REVENUE C RUTHWIK REDDY (R5)	HANUMAKON DA
40	WP/34279/2023 IA 1/2023(Direction Petition)	MAKULA MAHESH KUMAR Vs THE STATE OF TELANGANA	SAINI ARAVIND	GP FOR REVENUE C RUTHWIK REDDY (R8) BOYA RAVINDER REDDY (R5) PODILA HARI PRASAD (R6)	HANUMAKON DA
41	WP/1302/2023 IA 1/2023(Direction Petition)	Vanguri Jangaiah Vs The State of Telangana	M SARITHA	GP FOR REVENUE G ANIL KIRAN KUMAR (R5)	RANGA REDDY

42	WP/2088/2023 IA 1/2023(Direction Petition)	G.Raghava Chary Vs The State of Telangana and 2 others	M DAMODAR REDDY	GP FOR REVENUE GOVIND REDDY KONTHAM (R2)	WANAPARTH Y VAKALATH FILED FOR M/S. GOVIND REDDY KONTHAM FOR PROPOSED RESPONDEN TS RR 4 AND 5
43	WP/3986/2023 IA 1/2023(Direction Petition)	Syed Shaib Mohiuddin Rizwan Vs The State of Telangana	SAFDAR MIRZA	GP FOR REVENUE KIRAN KUMAR GATTU (R1)	NALGONDA
44	WP/6034/2023 IA 1/2023(Direction Petition)	Upperla Kondal Rao Vs The State of Telangana	LAKSHMI KANTH	GP FOR REVENUE	KHAMMAM
45	WP/6501/2023 IA 1/2023(Direction Petition)	Sri. Bathula Bhaskar Vs The State of Telangana	BETHI VENKATESWARLU	GP FOR REVENUE TANGEDA DAYANANDA RAO (R7) D S V G NAGARAJU (R8) GP FOR STAMPS AND REGISTRATION (R6)	RAJANNA SIRCILLA
46	WP/12687/2023 IA 1/2023(Direction Petition) IA 1/2026(Amendment Petition)	G.Gangadhar Rao Vs The State of Telangana	PAIDA PRATIK REDDY	GP FOR REVENUE	SIDDIPET
47	WP/14503/2023 IA 1/2023(Direction Petition)	Samala Ramprakash Vs The State of Telangana	B MADHAVI	GP FOR REVENUE GP FOR HOME (R6) SHYAM S AGRAWAL (R7)	HYDERABAD
48	WP/14816/2023 IA 1/2023(Direction Petition)	Pendyala Sathamma Vs State of Telangana	ALUVALA KEDHARNATH .. TMP	GP FOR REVENUE K VENUMADHAV (R5)	JAYASHANKA R BHUPALPALL Y
49	WP/16374/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 1/2026(L R Petition)	J Lavanya Vs The State of Telangana,	P SHIVA REDDY	GP FOR REVENUE NARENDAR JALLI (R6)	VIKARABAD
50	WP/16466/2023 IA 1/2023(Direction Petition) IA 1/2024(L R Petition)	Baitigudem , Gudem Adivi Reddy Vs The State of Telangana	PALLE SRIHARINATH	GP FOR ASSIGNMENT SAI PRASEN GUNDAVARAM (R5) A KRISHNAM RAJU (R6)	SANGAREDD Y
51	WP/16908/2023 IA 1/2023(Direction Petition)	Manchikanti Venkateshwarlu Vs The State of Telangana	AKITI RANGA REDDY	GP FOR REVENUE CHALAKANI VENKAT YADAV (R4)	YADADRI BHUVANAGIRI
52	WP/17169/2023 IA 1/2023(Direction Petition)	Nagannagari Pratap Reddy, Vs The State of Telangana,	G J VINOD KUMAR	GP FOR REVENUE	KAMAREDDY
53	WP/19409/2023 IA 1/2023(Direction Petition) WP/19372/2023 WP/19392/2023	Moruboina Rama Devi Vs State of Telangana	G RAVI CHANDRA SEKHAR	GP FOR REVENUE K VENUMADHAV (R4)	KHAMMAM
54	WP/19372/2023 IA 1/2023(Direction Petition)	VEERLA , PODILA MADHAVI Vs STATE OF TELANGANA	G RAVI CHANDRA SEKHAR	GP FOR REVENUE	KHAMMAM

55	WP/19392/2023 IA 1/2023(Direction Petition)	PODILA VEERA SWAMY Vs STATE OF TELANGANA	G RAVI CHANDRA SEKHAR	GP FOR REVENUE	KHAMMAM
56	WP/20045/2023 IA 1/2023(Direction Petition)	Katravath Rajesh Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE	NAGARKURN OOL
57	WP/27584/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	Syed Fakruddin Vs The State of Telangana	A NARASIMHA RAO	GP FOR ASSIGNMENT NAMBI KRISHNA (R5)	NARAYANPET
58	WP/30368/2023 IA 1/2023(Suspension Petition) IA 2/2023(Direction Petition) IA 1/2025(Vacate Stay Petition) IA 1/2026(Addl. Evidence Petition) IA 2/2026(Extension Petition) IA 3/2026(Amendment Petition) IA 4/2026(Leave Petition)	Mohammed Abdul Akram Vs The State of Telangana	R A ACHUTHANAND	GP FOR REVENUE M A K MUKHEED GP FOR WOMEN DEV CHILD WELFARE (R3) SHAKERA BANU (R6)	HYDERABAD
59	WP/34735/2023 IA 1/2023(Direction Petition) IA 2/2023(Set Aside Petition) IA 3/2023(Additional Material Petition) IA 1/2026(Vacate Stay Petition)	Gadagoni Venkanna Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE ANNAPURNA SREERAM (R6) ANNAPURNA SREERAM	HYDERABAD

ADMISSION (MUNICIPAL ADMN.)

60	WP/34321/2018 IA 1/2018(Direction Petition) IA 2/2018(Vacate Stay Petition)	Singu Ravinder Vs State of Telangana	G SUNDARESAN	GP FOR MCPL ADMN URBAN DEV K RAJANNA (R4) K SIDDARTH REDDY (SC FOR KRMGR AND RMGDM MUNCPL CORP) (R3)	KARIMNAGAR
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FOR ADMISSION & HEARING

61	WP/18122/2013 IA 1/2013(WPMP 22106/2013)(Directio n Petition) IA 1/2018(Implead Petition)	GODISHALA ESWARAIH, HANAMKONDA, WARANGAL, AND 3 OTRS. Vs THE COMMISSIONER, WARANGAL MUN.CORP.,WARANGAL DIST.	M YESHWANTH KUMAR RAMESH CHILLA	PINGALI LAKSHMI	WARANGAL C
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FOR ADMISSION

62	WP/14522/2026 IA 1/2026(Direction Petition) WP/15517/2022 WP/17994/2024 WP/37842/2022	M/s. Laqshya Infra Developers India Pvt. Ltd Vs The State of Telangana	J CHANDRAIAH	GP FOR REVENUE	RANGA REDDY (CHIEF NOTE)
63	WP/15517/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 3/2022(Additional Material Petition)	SYEDA FATIMA AND 19 OTHERS Vs THE STATE OF TELANGANA AND 4 OTHERS	SYED HASSAN BIN TAHER	GP FOR REVENUE	RANGA REDDY cs
64	WP/37842/2022 IA 1/2022(Suspension Petition)	SYEDA FATIMA Vs THE STATE OF TELANGANA	SYED HASSAN BIN TAHER	GP FOR MCPL ADMN URBAN DEV P BHASKARA RAO (R4) M A K MUKHEED (SC FOR GHMC) (R2)	RANGA REDDY

65	WP/17994/2024 IA 1/2024(Direction Petition) IA 6/2025(Implead Petition) IA 7/2025(Implead Petition) IA 8/2025(Vacate Stay Petition) IA 1/2026(Implead Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Extension Petition)	ALLAGADDA CHENNAMMA Vs THE STATE OF TELANGANA,	R A CHARY SARDAR JASBEER SINGH	ADDL ADVOCATE GENERAL SRIKANTH SUTARI (R8) KOTHAPALLI NARASIMHA REDDY KOTHAPALLI NARASIMHA REDDY (R9) RAGHU GURRAM KOTHAPALLI NARASIMHA REDDY (R12) M N NARASIMHA REDDY (R5) CH SAMSON BABU (R10) C SUMON KOTHAPALLI NARASIMHA REDDY (R13) ANGADI MANOJ (R11) ANGADI MANOJ SRIKANTH SUTARI (R7)	HYDERABAD HCJ NOTE
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SPECIALLY IDENTIFIED CASES

66	CC/133/2016 WP/4896/2015	Hyderabad Allwyn Employees Housing Committee Vs Sri M.G.Gopal, I.A.S,	B VAMSHIDHAR REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4) L VENKATESHWAR RAO SC FOR GHMC (R2) T SASI KUMAR (R1) B MANOJ KUMAR (R6) GP FOR REVENUE (R5)	HYDERABAD RR-3 to 6) Notice served
67	WP/4896/2015 IA 1/2015(WVMP 2726/2015)(Vacate Stay Petition)	HYDERABAD ALLWYN EMPLOYEES HOUSING COMMITTEE Vs THE STATE OF TELANGANA,	B VAMSHIDHAR REDDY	GP FOR MCPL ADMN URBAN DEV M DHANANJAY REDDY (SC FOR GHMC) (R2) GP FOR REVENUE (R19) GP FOR REVENUE	RANGA REDDY

INTERLOCUTORY

68	AS/682/2024 IA 1/2025(Injunction Petition)	Tirumala Tirupati Devasthanams Vs Dr. Sharad	SHYAM S AGRAWAL(SC FOR TTD)	DEEPAK MISRA (R5) DEEPAK MISRA (R6)	MEDCHAL- MALKAJGIRI R1-DIED PER LR'S - RR5 & 6 RR-2&3 NOTICE RETURNED AS DOOR LOCKED VIDE POSTAL ENDORSEME NT. R4- NOTICE RETURNED AS UNCLAIMED VIDE POSTAL ENDORSEME NT. RR5 & 6 - APP. BY M/S.DEEPAK MISHRA
69	AS/595/2025	Survi Krishan Goud Vs U. Lavanya Goud	CHETLURU SREENIVAS	T SANJAY RAO	RANGA REDDY CAVEAT FILED BY M/S.T.SANJAY RAO FOR SR. COUNTER AFFIDAVIT FILED VIDE USR NO.142488/20 25

70	AS/628/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Stay Petition) IA 1/2026(Implead Petition)	Chelluboina Parvatham (died) Vs Thota Revathi	CH JAGANNATHA CHARY	MADIRAJU PRABHAKAR RAO	KHAMMAM PROOF OF SERVICE FILED VIDE USR NO.147677 OF 2025 MEMO FILED VIDE USR NO.150175 OF 2025 PROPOSED RESPONDEN T 2 FILED VAKALAT FILED VIDE USR NO. 130213/2026 MEMO FILED VIDE USR NO. 132304/2026
71	CCCA/56/2026 IA 1/2026(Stay Petition)	Chintala Mohan Krishna Vs M Swaroopa Rani	SHAIK AHMED SHAREEF	MADIRAJU PRABHAKAR RAO	HYDERABAD R-1 APP BY M/S MADIRAJU PRABHAKAR RAO VIDE USR NO.41747/202 6 R-2 NOTICE RETURNED AS NO SUCH PERSON AS POSTAL ENDORSMEN T MEMO FILED VIDE USR NO.41462/202 6
72	AS/270/2026 IA 1/2026(Stay Petition)	Pravalika Vs Solanki Mohan Singh	SOURABH AGARWAL	S SURENDER REDDY	ADILABAD MEMO FILED VIDE USR NO 83245/2026
73	AS/380/2026 IA 1/2026(Stay Petition)	Mula Srisailam Vs Munnuru Amrutha	S MANEESH REDDY	M V V BASWA RAJ G VISHNU VARDHAN REDDY (R3) G VISHNU VARDHAN REDDY (R2) PALLE SRIHARINATH (R5) PALLE SRIHARINATH (R4)	MEDAK PROOF OF SERVICE FILED VIDE USR NO.107645/20 26 R1 - APP. BY M/S.M V V BASWA RAJ RR2 & 3 - APP. BY M/S.G VISHNU VARDHAN REDDY RR4 & 5 - APP. BY M/S.PALLE SRIHARINATH
74	AS/431/2026 IA 1/2026(Injunction Petition) IA 2/2026(Extension Petition) AS/430/2026 AS/432/2026	Sudheer Kumar Garg, Vs Dr. Ajay Kumar Garg,	POLICE VENKAT REDDY	SHARAD SANGHI	RANGA REDDY
75	AS/430/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	SUDHEER KUMAR GARG, Vs DR. AJAY KUMAR GARG,	POLICE VENKAT REDDY	SHARAD SANGHI	RANGA REDDY

76	AS/432/2026 IA 1/2026(Suspension Petition) IA 2/2026(Extension Petition)	SUDHEER KUMAR GARG, Vs DR. AJAY KUMAR GARG,	POLICE VENKAT REDDY	SHARAD SANGHI	RANGA REDDY
77	AS/502/2026 IA 1/2026(Suspension Petition)	Kamini Sujit Muley Vs Subash D. Muley	VADEENDRA JOSHI		MEDCHAL- MALKAJGIRI MEMO FILED VIDE USR NO. 127131/2026
78	AS/513/2026 IA 1/2026(Injunction Petition) IA 2/2026(Injunction Petition)	P.RAMA KIRAN REDDY Vs M/s RADHA REALTY CORPORATION (INDIA) PRIVATE LIMITED	M/s RESU LAW OFFICE	VISHAL KUMAR JAIN (R8)	RANGA REDDY

FOR EXTENSION OF INTERIM ORDERS

79	AS/254/2025 IA 1/2025(Stay Petition) IA 2/2025(Suspension Petition) IA 3/2025(Vacate Stay Petition)	Thandra Venkata Rama Rao Vs Nallapu Rama Rao (Died)	P V RAMANA	R R KALYAN (R3) R R KALYAN R R KALYAN (R2)	BHADRADRI KOTHAGUDE M R1 - DIED VIDE C.T. RR2 & 3 - APP. BY M/S.R R KALYAN
80	SARERA/19/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition) SARERA/20/2026 SARERA/21/2026 SARERA/22/2026 SARERA/23/2026 SARERA/24/2026 SARERA/25/2026 SARERA/26/2026 SARERA/27/2026	M/s Vasavi Realtors LLP Vs Mr. Subramanya Sarma Neralla	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61813 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71471 dated 30.06.2026
81	SARERA/20/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR.GADHAMSETTY SUBHASH CHANDRA SEKHAR	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD SR Served vide Proof of Service filed vide USR No.61815 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71473 dated 30.06.2026

82	SARERA/21/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR. RATHIKINDI VENKATA SIVA KUMAR	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61816 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71475 dated 30.06.2026
83	SARERA/22/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition)	M/S VASAVI REALTORS LLP Vs VENKATA SATYA NAGA SUDHEER KURAPATI	B V S RAMANA KUMAR		HYDERABAD SR- Served vide Proof of Service filed vide USR No.61818 dated 08.06.2026 (postal track enclosed)
84	SARERA/23/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs PAVAN KUMAR BHUSHETTY	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61819 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71477 dated 30.06.2026
85	SARERA/24/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs NAGA VEERA BHADRA RAO VAKACHERLA	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61822 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71479 dated 30.06.2026

86	SARERA/25/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs INNAMURI NAGA LAKSHMI	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61841 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71480 dated 30.06.2026
87	SARERA/26/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MRS. VRUSHALI R MONDE	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD R2 Served vide Proof of Service filed vide USR No.61843 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71481 dated 30.06.2026
88	SARERA/27/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR. PHANI KUMAR BHATTAR	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61844 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71483 dated 30.06.2026
89	SARERA/28/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) SARERA/29/2026 SARERA/30/2026 SARERA/31/2026 SARERA/32/2026 SARERA/33/2026 SARERA/34/2026 SARERA/35/2026	M/s Vasavi Realtors LLP Vs Sri Vineeth Singh Ruhela	B V S RAMANA KUMAR		HYDERABAD Proof of Service filed vide USR No.61846 dated 08.06.2026 (postal track enclosed)

90	SARERA/29/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs RAJU BURNWAL	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD RR 1 & 2 Returned (unclaimed) vide Proof of Service filed vide USR No.61847 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71484 dated 30.06.2026
91	SARERA/30/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs SRI RAMA SATYA SRINIVAS KUMAR CHANNA	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD SR- Served vide Proof of Service filed vide USR No.61848 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71485 dated 30.06.2026
92	SARERA/31/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MR. VENKATA KIRAN KUMAR MUPPIDI	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61861 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71486 dated 30.06.2026
93	SARERA/32/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition)	M/S VASAVI REALTORS LLP Vs IRUVANTI VASANTHA LAKSHMI	B V S RAMANA KUMAR		HYDERABAD RR 1 & 2 Served vide Proof of Service filed vide USR No.61863 dated 08.06.2026 (postal track enclosed)

94	SARERA/33/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MRS, ANNAPURNA KADA	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61877 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71487 dated 30.06.2026
95	SARERA/34/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs PRAVEEN KUMAR KUMMARIKUNTALA	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD SR Served vide Proof of Service filed vide USR No.61878 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71488 dated 30.06.2026
96	SARERA/35/2026 IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition) IA 4/2026(Vacate Stay Petition)	M/S VASAVI REALTORS LLP Vs MANNE SHYAM	B V S RAMANA KUMAR	URLAM VIJAYANAND	HYDERABAD Proof of Service filed vide USR No.61880 dated 08.06.2026 (postal track enclosed) Reply affidavit filed on behalf of the respondent in IA.No.4/2026 vide USR No.71489 dated 30.06.2026
97	AS/232/2026 IA 1/2026(Stay Petition)	Azmeera Babu Naik Vs Thatikonda Appa Rao	R R KALYAN	PULLA RAO YELLANKI	BHADRADRI KOTHAGUDE M R1 - APP. BY M/S. PULLA RAO YELLANKI R2 - NOTICE RETURNED AS "INSUFFICIENT ADDRESS" VIDE POSTAL ENDORSEMENT

98	CMA/236/2026 IA 1/2026(Suspension Petition)	L.Shivacharan, Vs The Assistant Commissioner,	P RAMACHANDRAN	GP FOR ENDOWMENTS	HYDERABAD R1 APP R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR NO. 103031/2026 PROOF OF SERVICE FILED VIDE USR NO. 103031/2026, DT 20/08/2026 RR 3&4 SERVED PROOF OF SERVICE NOT FILED
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